

[SHRI JAGANATH RAO]

precautions to see that persons who are likely to be affected were evacuated from the area and housed elsewhere. About prevention of recurrence of such things, I have said that steps will be taken by the Geological Department of the State and the Geological Survey of India to see that such things do not recur. There is no likelihood of any threat of slumping of major land blocks elsewhere in the Kashmir Valley.

श्री रघुवीर सिंह शास्त्री : अध्यक्ष महोदय, मेरी बातों का जवाब नहीं दिया एक तो यह कि अखबारों की रिपोर्ट है कि दस रातों से उन गांवों के लोग बिना सोये रहे, इसका क्या कारण है, सरकार क्यों इतनी लापरवाही बरतती रही ? दूसरे मैंने पूछा कि जंगलों की ओर किसानों की कितनी भूमि घंसी है और कितना नुकसान हुआ है ?

SHRI JAGANATH RAO : When there is heavy rain and likelihood of flood, naturally people in those areas would be spending sleepless nights; We can understand that. But I can assure the House that no damage was caused to any person.

श्री प्रकाश वीर शास्त्री (हापुड़) : यह भी तो बताइये पाप तो बहुत नहीं बढ़ गए वहां ?

SHRIMATI ILA PALCHOUDHURI (Krishnagar) : It has been reported that another 1000 people in District Lulipura are going to be affected and 4 or 5 village in that district are threatened by the mud that is coming through. So, altogether a total number of practically 8,000 to 10,000 people are going to be affected. What is the Government going to do to give them alternative accommodation somewhere ? Has any arrangement been made about that ? The report says that small children are suffering very badly in that area due to the shifting. I want to know whether any arrangement has been made to provide some particular medicines and clothing to small children.

SHRI JAGANATH RAO : All those measures that were required were taken by the State Government, and the damage caused, according to the State Government,

is not so much as stated by the hon. Member. The press reports may be on the high side, but all necessary steps have been taken and will be taken.

12.21 hrs.

PAPERS LAID ON THE TABLE

STATEMENT CONTAINING PRINCIPAL RECOMMENDATIONS OF THE AERONAUTICS COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : Sir, on behalf of Sardar Swaran Singh, I beg to lay on Table a statement containing principal recommendations of the Aeronautics Committee. [Placed in Library. See No. LT—1164/69].

REPORT OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHUL RENU GUHA] : I beg to lay on the Table a copy of the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1967-68 Vols. I and II, under Article 338(2) of the Constitution. [Placed in Library. See No. LT—1165/69].

REPORT OF NATIONAL COAL DEVELOPMENT CORPORATION COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : I beg to lay on the Table—

- (1) A copy of the Report of National Coal Development Corporation Committee. [Placed in Library. See No. LT—1166/69].
- (2) A copy of the Mineral Concession (Third Amendment) Rules, 1969, published in Notification No. G. S. R. 939 in